

स्विचिंग क्षेत्रों के साथ मिलाकर दूरसंचार जिला इंजीनियर के अधीन रखना होगा। मंशोधित योजना के अनुसार इस मामले में दूरसंचार जिला इंजीनियर भागलपुर है।

(ख) बरियारपुर केवल 15 लाइनों का एक एस० ए० एक्स० है। जिसमें 12 चालू कनेक्शन हैं तथा यहाँ से बूक की जाने वाली ट्रंक कालों की संख्या बहुत कम है और फिलहाल एस० टी० डी० शुरू करने का औचित्य नहीं है।

(ग) मुंगेर में 28-2-1988 एस० टी० डी० प्रणाली चालू की गई थी।

(घ) मुंगेर और जमालपुर एक-दोनों के बीच 50 पेयर/10 एल बी केबिल कार्य कर रही थी। बिजली गिरने के कारण पर्याप्त मात्रा में केबिल पेयर क्षतिग्रस्त हो गए। अच्छे पेयरों की अपर्याप्त मात्रा होने के कारण जमालपुर को एस टी डी के साथ नहीं जोड़ा जा सका। वैसे, मौजूदा दोषयुक्त केबिल को बदलने की कारवाई की जा रही है।

(ङ) भगार और जमालपुर के बीच दोषयुक्त केबिल को बदलने के लिए प्राक्कलन को पहले ही मंजूरी दी जा चुकी है। केबिल प्राप्त होते ही उसे बदल दिया जाएगा और फिर जमालपुर में एस टी डी चालू कर दी जाएगी।

(च) 5 कि.मी. के प्रत्येक पट-भ्रमकार वाले क्षेत्र के लिए कम से कम एक टेलीफोन प्रदान करने की योजना पहले ही तैयार कर ली गई है। प्रत्येक वर्ष खोले गए सार्वजनिक टेलीफोनो की संख्या विधि के उपबन्ध निर्धारित करता है।

#### Operation black board

1758. SHRI THANGABAALU: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have finalised the plan 'Operation black board'; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI):

(a) and (b) A scheme for implementing the 'Operation Blackboard' as envisaged in the National Policy on Education 1986 is being finalised by the Ministry. This scheme would provide financial assistance to States/Union Territories for implementing this programme in a phased manner. The costs of various components of the scheme and the pattern of assistance to States/Union Territories would become known after the scheme is approved. Some budget proposals for implementation of the scheme have been made for 1987-88 and these would become known after the budget is passed by the Parliament.

#### U. G. C. grants to Universities

1759. SHRI NAGEN SAIKIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what is the amount of grants released by the University Grants Commission (UGC) to each university in the country in the Sixth Five Year Plan;

(b) whether the grants are released on the basis of the plans submitted by the universities or on the basis of the reports prepared by the UGC team;

(c) whether it is a fact that the universities of Assam have received less amount than the other universities; and

(d) if so, what are the reasons thereof?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI):

(a) A statement is attached. [See Appendix CXLI, Annexure No. 70].

(b) Grants for general development are sanctioned on the basis of the proposals submitted by the Universities which

are assessed by the Visiting Committees appointed for each University. In addition, grants are paid for specific quality improvement Programmes like Centres of Advanced Study, Departments of Special Assistance, Major research projects, etc. on the basis of the proposals made by the Universities which are approved by the Commission.

(c) No, Sir.

(d) Does not arise.

#### Report of Commission on Railway Safety

1760. SHRI SURESH PACHOURI:  
Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the Commission on Railway Safety in their latest report presented to Government has found the failure of the railway staff as the major factor causing accidents;

(b) if so, what are the details in this regard;

(c) whether the Commission on Railway Safety has made some recommendations/suggestions;

(d) if so, what are those recommendations/suggestions; and

(e) the action taken on those recommendations/suggestions?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER): (a) and (b) Yes, Sir. During 1985-86, out of 28 accidents into which statutory inquiries were conducted by the Commission of Railway Safety, 22 accidents were attributed to failure of railway staff.

(c) Yes, Sir. The Commission has been making recommendations/suggestions in respect of statutory inquiries conducted by it.

(d) The recommendations/suggestions pertain to:

(i) stricter enforcement of existing rules and regulations and modification of procedures;

(ii) improved maintenance of track, signalling and rolling stock;

(iii) provision of sophisticated devices;

(iv) improving safety at level crossing; and

(v) educating rail/road users by audio visual publicity.

(e) The recommendations/suggestions made by the Commission of Railway Safety are considered by the Government (Ministry of Railways) and appropriate action is taken by the Railway Board in the following manner:—

(i) issue of instructions for implementation of new/revised rules, regulations and procedures;

(ii) initiate developmental work and technical feasibility study in respect of technologies not in use; and

(iii) plan for financial outlay and implementation for the new works.

दिल्ली सचिवालय में डाक एवं तार विभाग में दैनिक मजदूरी वाले कर्मचारियों

1761. श्री जगदम्बी प्रसाद यादव: संचार मंत्री यह बताने की कृपा करेंगे कि

(क) दिल्ली सचिवालय पर कार्य कर रहे पोस्टमैनों, पैकरों और समूह "घ" के कर्मचारियों की विकीर्णकारी संख्या क्या है;

(ख) इनमें से कितने कर्मचारी रोजगार कार्यालय से तथा कितने अतिरिक्त विभागीय कर्मचारियों में से आयें हैं; और

(ग) इन पदों को स्थानीय रूप से भर्ती प्राप्त अतिरिक्त कर्मचारियों में से